

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 04.11.2015

S.No	<i>NAME OF MEDIATORS</i> <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Murli Dhar Vaishnav, Retd; D.J. & Smt. Meena Kothari Advocate	S.B.Criminal Misc. Pet. No. 832/2015, Rajesh Kaul & Anr V/s State Of Raj. & Ors & S.B.Criminal Misc. Pet. No. 833/2015, Suyash Sudershan & Ors V/s State Of Raj. & Ors	Mr. R.S. Saluja	Mr. M.K. Garg & Vineet Jain

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01.	Dr. Rakesh Sinha Advocate	S.B. Civil Misc. Appel No. 444/2012, Manak Chand V/s Sampat Rai & Ors.	Mr. Manish Sisodia	Mr. Sandeep Shah


D.Y. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR
